

(b) the number of TB related deaths in the country in the last three years and how it compares with the World average;

(c) the measures taken in the National Strategic Plan to achieve the target of immunisation in the country, with more holistic approach, the details thereof; and

(d) by when TB is expected to be completely eradicated in the country?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) There is no such deadline set by the World Health Organisation (WHO) to eradicate Tuberculosis. However as per the End TB Strategy, WHO has targeted to End TB by 2035.

(b) The number of estimated TB related deaths in the country as compared to world average in the last three years is as under:—

Year	TB Deaths India (Estimate)	TB Deaths Global (Estimate)
2016	4,35,000	16,74,000
2015	5,17,000	17,90,000
2014	2,51,000	14,90,000

(c) BCG Vaccination has been integrated into the Universal Immunisation Programme and is being implemented across the country in a holistic manner. All children at birth are given a BCG vaccine as a part of routine immunisation.

(d) The Ministry of Health and Family Welfare (MoHFW) has preponed the deadline for achieving the Sustainable Development Goal of ending TB by five years and has accordingly set the deadline of the year 2025 for ending TB.

Setting up new AIIMS

2356. SHRI AHMED PATEL: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) how many new AIIMS are being set up by Government;

(b) the details of each AIIMS, the year announced and the date of completion;

(c) the total funds that have been allocated for these AIIMS;

(d) how much of approved outlay for these AIIMS have been released; and

(e) the reasons for delay in releasing the funds for these AIIMS and the impact of these delays in the timely completion of these institutions?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) to (d) Apart from 6 new functional AIIMS, 15 new AIIMS are being set up under Pradhan Mantri Swasthya Suraksha Yojana. Details of new AIIMS being set up under PMSSY, approved outlay and funds released are given in the Statement (*See* below). [Refer to the Statement-I Appended to Answer to USQ No. 2343, Part (a) to (c)].

(e) Funds are being released as required as per the progress of construction. There is no delay in execution of the projects and the timelines given by Cabinet are being adhered to.

Change in essential qualification for physiotherapist's recruitment

2357. SHRI RAM NATH THAKUR: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the essential qualification for recruitment of physiotherapists have been changed from diploma to Bachelor degree in recent times;

(b) if so, the details thereof along with the reasons therefor;

(c) whether the service conditions and financial emoluments have also been changed subsequently; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) and (b) The essential qualification for recruitment of the post of Physiotherapists in Safdarjung and Dr. Ram Manohar Lohia Hospital has been changed recently from diploma to degree as per notified Recruitment Rules. However, as far as Lady Handinge Medical College and associated hospitals is concerned, the essential qualification for the post of physiotherapist is either degree or diploma as per the Recruitment Rules.

(c) and (d) The service condition of the physiotherapist is governed by notified Recruitment Rules and financial emoluments are fixed as per the recommendation of the Central Pay Commission from time to time.

Synthetic drugs

2358. SHRI NARENDRA KUMAR SWAIN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether manufacturing of synthetic drugs is increasing not only in Hyderabad and Mumbai but throughout India;